

BEFORE SHRI RAMAYAN YADAV, JOINT SECRETARY & LEGAL ADVISER AND
FIRST APPELLATE AUTHORITY [ADMN.IV(LA)]

(Under Section 19 of RTI Act, 2005)

MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS,
ROOM NO.411, 'A' WING, SHASTRI BHAWAN, NEW DELHI-110001

Appeal No.2/JS&LA (RY)/Admn.IV/RTI/2015

IN THE MATTER OF:

Ms. Bimla,
118/7, Third Floor – RHS,
Gautam Nagar,
New Delhi-110049.

Versus

Appellant

Central Public Information Officer [Admn.IV(LA)]
Ministry of Law and Justice
Department of Legal Affairs
Shastri Bhawan
New Delhi-110001.

Respondent

04.06.2015

ORDER

The instant Online Appeal bearing Registration No.MOLAW/A/2014/60138 dated 18.12.2014 has arisen out of RTI Online Application No. MOLAW/R/2014/60777 dated 18.10.2014 vide which the applicant had sought the following information:-

- (a) Names of the Private Secretaries appointed in the Ministry of Law and Justice (D/o Legal Affairs) belonging to Select List Year 2009 of LDCE Quota with their respective date of appointment.
- (b) Dates on which they became eligible for grant of NFS (Grade Pay Rs.5400/-).
- (c) Dates from which they were granted actual financial benefits of NFS.
- (d) The rule/authority/order/decision/ or else under which NFS benefits were so granted.


2. The required information was forwarded by Admn.IV(LA) Section to Implementation Cell, vide O.M. No.A-60011/03/2014-Admn.IV(LA) dated 23.12.2014, for furnishing the same to the applicant through online.

3. It has been informed by CPIO that the information has not been sent by RTI Cell to the applicant. I have gone through the materials placed on record.

4. The appeal is, therefore, allowed accordingly. CPIO is directed to provide the required information to the appellant within a period of 15 days from the date of the order.

5. In case, the appellant is aggrieved with this order, he may file a second appeal before Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi-110066 within the time period as prescribed under the provisions of RTI Act, 2005.

6. The appeal is disposed off accordingly.


(Ramayan Yadav)
Joint Secretary & Legal Adviser &
First Appellate Authority
Date:-04.06.2015

1. Ms. Bimla, 118/7, Third Floor – RHS, Gautam Nagar, New Delhi-110049.
2. US&CPIO (Admn.IV), Department of Legal Affairs, Ministry of Law and Justice, Shastri Bhawan, New Delhi-110001.
3. RTI Cell, Department of Legal Affairs, Shastri Bhawan, New Delhi-110001.